COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 254 of 2015

Dated: 29st August, 2017

In the matter of:

Neyveli Lignite Corporation Ltd.....Appellant(s)Vs.Tamil Nadu Generation & Distribution Company Ltd. & Ors.....Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 21.11.2017.

PPS/ Court Master

SS